

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 3702
TO BE ANSWERED ON 23.03.2023

REGISTERED MSME UNITS

3702. PROF. SOUGATA RAY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of MSME units registered in the country during each of the last three years, State-wise;
- (b) whether the Union Government has noticed that some State Government have inducted even decade old existing units as new firms;
- (c) if so, the details thereof;
- (d) whether the Government has any proposal to open nationwide portal to register new units in the country; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): The state-wise details of MSME registered on Udyam Registration Portal during the last three years are at Annexure-I.

(b) to (e): The Ministry of MSME notified the classification of MSME based on the composite criteria of investment in plant and machinery or equipment and turnover vide Notification No. S.O. 2119(E) dated 26.06.2020 and subsequently, the Udyam Registration Portal was launched on 01.07.2020. Existing enterprises in the country, may register themselves on Udyam Registration Portal. Existing enterprises, registered in the country under erstwhile Udyog Aadhaar Memorandum and Entrepreneurship Memorandum-II, may also migrate to the new system of Udyam Registration. Udyam Registration is online, free of cost, paperless, based on self declaration and requires no upload of documents. In addition to it, Government launched Udyam Assist Platform on 11.01.2023 to bring Informal Micro Enterprises under the formal ambit for availing benefits under Priority Sector Lending.

Annexure in reply to Part (a) of the Lok Sabha Un Starred Question No. 3702 due for answer on 23.03.2023

Year-wise and State-wise MSME registration on Udyam Registration Portal since 01.07.2020 till 20.03.2023				
SL. NO.	STATE/ UTs	01.07.2020-31.03.2021	01.04.2021-31.03.2022	01.04.2022-20.03.2023
1	Andhra Pradesh	66,149	1,48,395	2,36,064
2	Arunachal Pradesh	736	2,278	3,903
3	Assam	17,420	73,589	1,26,481
4	Bihar	91,982	2,23,645	3,11,619
5	Chhattisgarh	33,583	69,379	1,03,898
6	Goa	6,116	8,709	14,896
7	Gujarat	2,49,805	4,01,821	4,88,771
8	Haryana	1,04,218	1,81,024	2,26,318
9	Himachal Pradesh	13,000	27,234	45,459
10	Jharkhand	43,686	83,821	1,36,035
11	Karnataka	1,54,585	3,17,634	4,08,920
12	Kerala	72,660	1,18,609	1,72,873
13	Madhya Pradesh	1,13,425	2,48,349	3,44,764
14	Maharashtra	6,54,558	9,79,763	11,53,770
15	Manipur	10,602	13,803	20,353
16	Meghalaya	706	2,246	6,274
17	Mizoram	1,133	3,570	7,443
18	Nagaland	732	3,356	7,068
19	Odisha	50,070	1,07,033	1,64,443
20	Punjab	1,02,061	1,84,212	2,58,622
21	Rajasthan	2,39,212	3,96,587	4,93,260
22	Sikkim	359	1,850	3,014
23	Tamil Nadu	3,15,405	5,43,884	7,01,714
24	Telangana	99,066	1,62,865	2,22,565
25	Tripura	1,711	6,912	15,594
26	Uttar Pradesh	2,21,206	4,17,619	6,39,777
27	Uttarakhand	23,040	50,367	69,923
28	West Bengal	64,432	1,73,538	2,65,739
29	Andaman & Nicobar Islands	1,842	2,990	3,809
30	Chandigarh	5,828	9,595	9,715
31	Delhi	90,789	1,35,804	1,71,537
32	Jammu & Kashmir	26,920	75,411	99,573
33	Ladakh	737	2,313	3,013
34	Lakshadweep	40	208	326
35	Puducherry	3,914	8,301	11,076
36	Dadra & Nagar Haveli and Daman & Diu	3,117	4,235	4,913
Total		28,84,845	51,90,949	69,53,522